

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE -4/2014-15(Purchase Cell)

Sealed quotation are invited from bonafide and reputed firms / Suppliers, authorised dealers having local shops for supply of 8 pcs. of five seater (3+2)sofa sets as also financial capacity to execute the orders for supply of the articles on purchase:-

Each page of bid should be signed and stamped by the supplier. The bid complete in all respect, shall be submitted before Registrar (Establishment) ,Patna High Court Patna latest by 15 days from the date of publication on official website of Patna High Court.

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) The rate quoted in tender should be inclusive of all taxes.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserve the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.
- (VII) The successful bidder shall supply the articles for a minimum period of six month on the approved rate .
- (VIII) The quantity of the articles may be increased or decreased as per the requirement.
- (IX) The selected supplier shall have to supply 8 pcs. of five seater (3+2)Sofa Sets within 15 days of placing the purchase order.
- (X) Tender bid submitted after the deadline of submission will not be considered.
- (XI) This advertisement can also be downloaded from the official website of Patna High Court:
- <http://patnahighcourt.bih.nic.in>.

1. Patna
15.2.15
Registrar (Estt.)
Patna High Court.